

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 9<sup>th</sup> March, 2011.**

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**FORMULA FOR PENALTY**

**\*386 SH. BHARAT BHUSHAN BATRA, M.L.A. :** Will the Power Minister be pleased to state:-

- a) what is the formula for charging the penalty for the consumer, if he is found consuming more load than the sanctioned load as per sale circular No. 60/2007, dated 16-10-2010 incase of domestic consumers;
  - b) what is the formula for calculating the penalty under the sale circular No. 28/2010, dated 28-09-2010, if an industrial consumer is found to be consuming more load than the sanctioned load ;
  - c) what amount of penalty is to be charged, if a domestic consumer found to be consuming load to the tune of 5.283 K.W. while the sanctioned load is 2.400 K.W where the total consumption of such user is 8200 units during the year; and
  - d) what amount of penalty is to be charged from an industrial unit, if the difference between the load consumed and the sanctioned load is 2.883 K.W, where the consumption of such industrial unit is 8200 units during a year ?
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**Chandigarh:  
The 4<sup>th</sup> March, 2011**

**SUMIT KUMAR  
Secretary,  
Haryana Vidhan Sabha**